

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.39/9/AMR/2022		9 of IBC	T. Hameed Jamshid (Soale Propretor of JTR Mining and Construction Company) Vs. Navayuga Engineering Company Limited

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Mr.Vimal Vasi Reddy, Counsel for the CD is present. None appears for the Operational Creditor. The Counsel for the Corporate Debtor submits that settlement memo has been filed. But however, it is not yet received by the office. Hence, list the matter on 12.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**